## LOK SABHA

## **UNSTARRED QUESTION NO. 2872**

## TO BE ANSWERED ON 20.3.2017

## NATURAL GAS TO SMART CITIES

### 2872. SHRI ARJUN LAL MEENA:

#### Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

## पेट्रोलियम और प्राकृतिक गैस मंत्री

(a) whether the Government proposes to supply natural gas to smart cities of Rajasthan such as Jaipur, Ajmer and Udaipur from GSPL India Gasnet Limited; and

(b) if so, the details thereof and if not, the reason therefor?

## ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (तंत्र प्रभारस्व)

# (श्री धर्मेन्द्र प्रधान(

# MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b): The Government had set up the Petroleum & Natural Gas Regulatory Board (PNGRB) in the year 2007 under the PNGRB Act, 2006. Under the Act, PNGRB grants authorization to the entities for developing a CGD network and natural gas pipeline infrastructure through a bidding process. The GAs are included in bidding rounds in a phased manner depending on the natural gas pipeline connectivity/natural gas availability and feasibility for grant of authorization to develop CGD networks in the country. PNGRB has envisaged a phased roll out plan for development of CGD networks in several GAs in various parts of the country including the smart cities of Jaipur, Ajmer and Udaipur in the State of Rajasthan.

PNGRB has authorized GSPL India Gasnet Limited (GIGL) to develop the Mehsana-Bhatinda natural gas trunk pipeline to promote usage of environment friendly natural gas, which can transport gas to the regions en-route the pipeline and also make available gas for onward supply by City Gas Distribution (CGD) companies.